

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

13. IA 1005/2023 In C.P.(IB)/532(MB)2018

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2023**

**NAME OF THE PARTIES: - IA 1005/2023 Anish Niranjana Nanavaty**  
**V/s**  
**Aayakad Subramanian Anantharaman**  
**IN THE MATTER OF**  
**Asset Reconstruction Company Ltd**  
**V/s**  
**V Hotels Ltd.**

**Section: 60(5) 19(2) U/s 7 of Insolvency and Bankruptcy Code,  
2016**

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**ORDER**

**IA.No.1005/2023**: - Adv. Pulkit Sharma a/w Adv. Shriraj

Khambete appeared for the RP. List this matter on **07.09.2023**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**